

**MINISTRY OF COMMERCE AND INDUSTRY  
NOTIFICATION re COIR INDUSTRY RULES.**

**REPORT OF THE TARIFF COMMISSION re  
BICHROMATES INDUSTRY.**

**REPORTS ON THE WORKING OF THE CEN-  
TRAL SERICULTURE RESEARCH STATION,  
BERHAMPUR.**

**REPORT ON SMALL INDUSTRIES IN INDIA BY  
INTERNATIONAL PLANNING TEAM OF  
FORD FOUNDATION.**

THE MINISTER FOR COMMERCE AND INDUSTRY (SHRI T. T. KRISHNAMACHARI): I lay on the Table a copy of the Ministry of Commerce and Industry Notification S.R.O. No. 2226, dated the 6th July 1954, publishing the Coir Industry Rules, 1954, under sub-section (3) of section 26 of the Coir Industry Act, 1953. [Placed in Library, see No. S-216/54.]

I also lay on the Table a copy of each of the following papers under subsection (2) of section 16 of the Tariff Commission Act, 1951: —

- (i) Report (1954) of the Tariff Commission on the continuance of protection to the Bichromates Industry. [Placed in Library, see No. S-219/54.]
- (ii) Government Resolution No. 9(l)TB/54, dated the 31st July 1954. [Placed in Library, see No. S-220/54.]

I also lay on the Table a copy each of the Reports for the years 1949-50 and 1950-51 on the working of the Central Sericultural Research Station, Berhampore (West Bengal). [Placed in Library, see Nos. S-217/54 and S-218/54.]

I also lay on the Table a copy of each of the following papers: —

- (i) Report on Small Industries in India by the International Planning Team of the Ford Foundation. [Placed in Library, see No. S-211/54.]
- (i:) Ministry of Commerce and Industry Resolution No. 53-Cot. Ind. (A)(12)/54, dated the 7th June 1954. [Placed in Library, see No. S-212/H4]

**NOTIFICATIONS AMENDING THE CINEMATO-  
GRAPH (CENSORSHIP) RULES, 1951**

THE MINISTER FOR INFORMATION AND BROADCASTING (DR. B. V. KESKAR): Sir, I beg to lay on the Table, under sub-section (3) of section 8 of the Cinematograph Act, 1952, a copy each of the following notifications making certain further amendments to the Cinematograph (Censorship) Rules, 1951: —

- (i) Notification S.R.O. No. 1834, dated the 26th September 1953.
- (ii) Notification S.R.O. No. 1924, dated the 8th October 1953.
- (iii) Notification S.R.O. No. 130, dated the 6th January 1954.
- (iv) Notification S.R.O. No. 397, dated the 30th January 1954.
- (v) Notification S.R.O. No. 625, dated the 16th February 1954. [Placed in Library, see Nos. S-222—226/54 for (i) to (v).]

**STATEMENT ON RECENT FLOODS  
IN EASTERN PARTS OF INDIA**

THE DEPUTY MINISTER FOR HOME AFFAIRS (SHRI B. N. DATAR): Sir, with your permission I beg to make a statement on the recent floods in the Eastern parts of India. It is a matter for deep regret that this year again there have been disastrous floods in the Eastern parts of India. Full details about these floods, particularly regarding the extent of damage caused are not yet available, but on the basis of the reports that I have so far received from the State Governments concerned, the position is as follows: —

The worst affected areas are Assam and Bihar where the flood waters have submerged 12,000 and 10,000 square miles respectively. West Bengal and Uttar Pradesh have also suffered heavy damages.

The cause of floods in Assam is stated to be the silting up of the bed of the Brahmaputra which is the main drainage channel. This caused widespread floods extending from Sadiya to Dhubri. The first flood occurred in the middle of June and the second one—